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## PAPERS LAID ON THE TABLE

## Notifications of the Ministry of Environment and Forests

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): Madam, I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Environment and Forests, under Section 26 of the Environment (Protection) Act, 1986:

- S.O. 536 (E) dated the 20<sup>th</sup> May, 2002, amending the S.O. 884(E) dated 19<sup>th</sup> December, 1996. [Placed in Library. See No. L.T. 6167/02]
- S.O. 727 (E) dated the 11<sup>th</sup> July, 2002, amending the Notification S.O. 83(E) dated 16.2.87 pertaining to delegation of powers, under Section 11(1) of the Environment Protection Act, 1986 to Chairman & Member Secretary of the Central Pollution Control Board. [Placed in Library. See No. L.T. 6164/02]
- (3) S.O. 728 (E) dated the 11<sup>th</sup> July, 2002, amending the Notification S.O. 84
  (E) dated 16.2.87 pertaining to delegation of powers, under Section 10(1) of the Environment Protection Act, 1986 to Chairman & Member Secretary of the Central Pollution Control Board. [Placed in Library. See No. L.T. 6165/02]
- (4) S.O. 729 (E) dated the 11th July, 2002, publishing the delegation of powers, under Section 20 of the Environment Protection Act, 1986 to Chairman, Central Pollution Control Board.
- (5) S.O. 730 (E) dated the 11<sup>th</sup> July, 2002, publishing delegation of powers, under Section 5 of the Environment (Protection) Act, 1986 to Chairman Central Pollution Control Board. [Placed in Library for (4) and (5) see No. L.T. 6166/02]
- (6) S.O. 820 (E) dated the 2<sup>nd</sup> August, 2002, regarding recognition of the Environmental Laboratories. [Placed in Library. See No. L.T. 6163/02]
- I. Report and Accounts (2001-02) of the Railway Sports Promotion Board, New Delhi and related papers.
- II. Report and Accounts (2001-02) of the Indian Railway Welfare Organisation, New Delhi and related papers.